12 11 hrs.

RE. CALLING ATTENTION NOTICE (Queru)

Mr Sneaker: Now we take up the Call Attention Notice

Chatterii Krishna Kumar (Howrah) rose-

Shri Chintemani Panisrahi (Bhubneswar) rose-

Mr. Speaker. The hon Member wanted to raise something. I will tell him the procedure Everyday we get about 10 to 20 call attention notices, but we take up only one a day and that too, the Speaker decides its importance and it has to be admitted A motion which is not admitted cannot be raised on the floor of the House Therefore I request the hon Member not to raise it here. It is not proper If he thinks that it is very urgent I am prepared to discuss this with the hon Member, but he may not raise it here now

Krishna Kumar Chatterni. Quite a large number of people have been killed

Mr. Speaker Now we take up the Call Attention Notice

Mr Sheopujan Shastry

12.12 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

(1) SITUATION ARISING OUT OF THE RESIGNATION OF THE CABINET IN PONDICHERRY

श्री शिवपुजन शास्त्री (विकम गज) : धध्यक्ष महोदय, मैं भविलम्बनीय लोक महत्व के निम्नलिखित विषय की धोर गह-कार्य मत्री का व्यान दिलाता ह भौर प्रार्थना करता ह कि वह इस बारे मे एक वक्तव्य दें .--

> "पाडिचेरी मे मित-महल के पद-स्याग से उत्पन्न स्थिति।"

The Minister of Home Affairs (Shri Y. B. Chavan): Sir, I shall place before the House the facts relating to the situation arising out of the resignation of the Council of Ministers in Pondicherry At 10 15 P.M. on the 19th March, 1967, the Chief Minister of Pondicherry submitted resignation of his Cabinet as two of his Cabinet colleagues had resigned On the 20th March, a no-confidence motion against the Council of Ministers was to be discussed by the Legislative Assembly In view, however, of the resignation tendered by the Chief Minister, the Speaker adjourned the House till the 30th March, 1967

Cabinet in

In all seven members including two Cabinet Ministers had resigned from the Congress Legislature party After the adjournment of the Assembly, these seven members along with eight members of the opposition wrote to the Lieutenant Governor that they had constituted themselves as a United Democratic Front to function in the Assembly on the basis of a minimum programme and had elected Shri A S Kankevan as their leader A request was also made in that letter that leader of the Front may be given opportunity to form the Government

On the same day the Congress Legislature party elected Shri Farook Maricar, the Speaker of the Assembly as its new leader and he then tendered resignation of his office as Speaker He informed the Lieutenant Governor that the meeting of his party at which he was elected leader was attended by fifteen members including himself and that some of the members of the party who had resigned were expected to withdraw their resignation In view of this he requested that he may be called upon to form the Govern-

The position as it emerged on the 20th March was that both sides claimed the support of fifteen members each and neither side was in a majority If any side provided a nominee for the office of Speaker, it would